

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00663/2019

Jabalpur, this Wednesday, the 21st day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nitin Kumar, S/o Late Shri Ram Autar,
Aged 29 years, Unemployed,
R/o Ward No.4 Hillatganj, Near Cantt Police Thana,
Sadar, Jabalpur, M.P. 482003

-Applicant

(By Advocate –**Shri Akshat Shukla**)

V e r s u s

1. Union of India,
Through the Secretary Ministry of Defence,
Dte Gen. Staff Duties, SD-7 (AdmCiv),
General Staff Branch Integrated HQ Of MOD (Army),
DHQ PO, New Delhi-110011

2. Deputy Director GS/SD-7,
(Adm Civ) Integrated HQ Of MOD (Army),
DHQ PO, New Delhi-110011

3. Commanding Officer,
1 Technical Training Regiment,
1 Signal Training Center,
Sadar Jabalpur, M.P.

- Respondents

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that he seeks to withdraw this Original Application with liberty to approach the respondent department.

2. The prayer is allowed.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member